

COURT NO. 33
THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS OF COURT</u>					
1	CRLRC/7367/2026/ (Filing No.)	KAVALI SRILATHA Vs THE STATE OF ANDHRA PRADESH	VENSO LAW FIRM		SPS NELLORE
<u>FOR ADMISSION</u>					
2	CRLRC/806/2026 (CRL.MP/856/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition IA 3/2026 Stay Petition	THE STATE Vs MS ITD CEMENTATIONS INDIA LIMITED COMPANY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB		KRISHNA
3	CRLRC/807/2026 (CRL.MP/248/2025) IA 1/2026 Suspension Petition	SUBUDHI SANTOSH KUMAR Vs KORADA RAMYA	A RAVI SHANKAR	PUBLIC PROSECUTOR	SRIKAKULAM
4	CRLRC/808/2026 (CRL.MP/545/2026) IA 1/2026 Dispense with Petition IA 2/2026 Bail (u/s 438(1))	KORRA VAMSI Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
5	CRLRC/809/2026 (MC/1/2020) IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition IA 3/2026 Stay Petition	BURLI JAGGA RAO Vs THE STATE OF ANDHRA PRADESH	M. SAPTHAGIRI	PUBLIC PROSECUTOR	SRIKAKULAM
6	CRLRC/810/2026 (CRL.MP/923/2023) IA 1/2026 Stay Petition	D RAMADEVI Vs THE STATE OF ANDHRA PRADESH	THARIGOPULA SURYA CHAITANYA	PUBLIC PROSECUTOR	CHITTOOR
7	CRLRC/811/2026 (CRL.MP/3343/2025) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition	VIJAY BABU MUPPIDI Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	PUBLIC PROSECUTOR	VISAKHAPATNAM
8	CRLRC/812/2026 (CRL.MP/653/2025) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	THE STATE OF ANDHRA PRADESH Vs BILLURI NAGA SAI SRINIVAS	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB		KRISHNA
9	CRLRC/813/2026 (CRL.MP/127/2026) IA 1/2026 Suspension Petition	BAJAJ FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	DASAM DURGA SHIVA SAI	PUBLIC PROSECUTOR	KRISHNA
10	CRLRC/814/2026 (CRLA/53/2023) IA 1/2026 Suspension Petition	NELLORE SUNIL KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	SUDEEPTHI POTLURI	PUBLIC PROSECUTOR	SPS NELLORE
11	CRLRC/815/2026 (CRL.MP/71/2025) IA 1/2026	NANDIMANDALAM PULLAREDDY Vs	P NARASIMHULU	PUBLIC PROSECUTOR	YSR KADAPA

	Direction Petition	THE UNION OF INDIA			
12	CRLRC/816/2026 (CRLA/165/2016) IA 1/2026 Dispense with Petition Suspension Petition	NARAGANI SIVA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	BALA KRISHNA SASTRY	PUBLIC PROSECUTOR	KRISHNA
13	CRLRC/817/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	BOYAPATI SUBHADRA Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	PUBLIC PROSECUTOR	YSR KADAPA
14	CRLRC/819/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	THOTA CHANDU Vs THE STATE OF ANDHRA PRADESH	M S S SWAYAM PRAKASH BABU	PUBLIC PROSECUTOR	KRISHNA
<u>INTERLOCUTORY (REGULAR BAILS)</u>					
15	CRLP/5991/2026	NALLANI JAYARAMAYYA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
16	CRLP/5995/2026	NADIGATIA GOPALAKRISHNA Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
17	CRLP/5996/2026	SALAPU VARAHALU BABU Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
18	CRLP/5998/2026	KOTAKONDA DEVI Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	PUBLIC PROSECUTOR	CHITTOOR
19	CRLP/6022/2026	RAMZAN ZAKIR MANSOORI Vs THE STATE OF ANDHRA PRADESH	DR MEDISI RATNA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
20	CRLP/6023/2026	JITENDRA SINGH Vs UNION OF INDIA	MUSAWRI		VISAKHAPATNAM
21	CRLP/6034/2026	MOOLI PRASAD Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR	CHITTOOR
22	CRLP/6053/2026	DUDEKULA MOHAMMAD OSMAN Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	PUBLIC PROSECUTOR	EAST GODAVARI
23	CRLP/6056/2026	KAKARI SIVA TEJA Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
24	CRLP/6057/2026	KORRA NANI ALIAS GANDHI Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
25	CRLP/6059/2026 IA 1/2026 Condone Delay in Rep	SHAIK MOHAMMAD RAFI Vs THE STATE OF ANDHRA PRADESH	ABDUS SALEEM	PUBLIC PROSECUTOR	VISAKHAPATNAM

26	CRLP/6063/2026	KATHULA KISHORE Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	PUBLIC PROSECUTOR	PRAKASAM
27	CRLP/6065/2026	ABED SABAR Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	SRIKAKULAM
28	CRLP/6067/2026	M IBRAHIM KHALEEL Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
29	CRLP/6083/2026	V VIGNESH Vs THE STATE OF ANDHRA PRADESH	MUCHAKAYALA NARAYANA	PUBLIC PROSECUTOR	SPS NELLORE

INTERLOCUTORY (ANTICIPATORY BAILS)

30	CRLP/5994/2026 IA 1/2026 Miscellaneous Petition	P JAI BHARAT REDDY Vs THE STATE OF ANDHRA PRADESH	HARSHITHA G. S.	PUBLIC PROSECUTOR	CHITTOOR
31	CRLP/6019/2026	M GOVINDA RAJU Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	PUBLIC PROSECUTOR	GUNTUR
32	CRLP/6020/2026	M GOVINDA RAJU Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	PUBLIC PROSECUTOR	GUNTUR
33	CRLP/6021/2026	M GOVINDA RAJU Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	PUBLIC PROSECUTOR	GUNTUR
34	CRLP/6024/2026	M GOVINDA RAJU Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	PUBLIC PROSECUTOR	GUNTUR
35	CRLP/6025/2026	TATINENI AMARENDRA NATH CHOUDARI Vs THE STATE OF ANDHRA PRADESH	DEVALARAJU ANIL KUMAR	PUBLIC PROSECUTOR	KRISHNA
36	CRLP/6029/2026	KANIYAMPATI MALYADRI Vs THE STATE OF ANDHRA PRADESH	C V R RUDRA PRASAD	PUBLIC PROSECUTOR	SPS NELLORE
37	CRLP/6054/2026	SYED ZAID AS PER FIR SHOWN AS SYED JAID Vs THE STATE OF ANDHRA PRADESH	V V RAMANA	PUBLIC PROSECUTOR	YSR KADAPA
38	CRLP/6061/2026	RAMESH RAJU TUNIKI Vs THE STATE OF ANDHRA PRADESH	KOTA KRISHNA DEEPTHI	PUBLIC PROSECUTOR	GUNTUR
39	CRLP/6069/2026	GOGINENI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	DEVALARAJU ANIL KUMAR	PUBLIC PROSECUTOR	KRISHNA
40	CRLP/6085/2026	KONADARM RAMA RAO Vs THE STATE OF ANDHRA	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR	VIZIANAGARAM

PRADESH

ADMISSION (MP AND MLA CASES)

41	CRLP/6091/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	TAMMINENI VENKATA SRIRAM CHIRANJEEVI NAGU Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	PUBLIC PROSECUTOR	SRIKAKULAM
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COURT NO. 33**THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO****To be Heard on Tuesday The 21st day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(BAIL PETITIONS)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
42	CRLP/4524/2026	PADALA BHUJJNGA RAO Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	PUBLIC PROSECUTOR BOLLA VENKATA RAMA RAO	EAST GODAVARI
<u>FOR ORDERS</u>					
43	CRLP/4558/2026	ADDAGARLA PRAKASHKUMAR ALIAS ADDOGARLA PRAKASH KUMAR Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR (C)	VISAKHAPATNAM
<u>INTERLOCUTORY (REGULAR BAILS)</u>					
44	IA/2/2026 Relaxation Petition CRLP/35/2026	ADLA SHEKAR REDDY Vs THE STATE OF ANDHRA PRADESH	SARMA C V S S	-	CHITTOOR
45	CRLP/4447/2026	VANTHALA DAVIDU Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
46	CRLP/4526/2026 IA 1/2026 Implead Petition	BATHULA VISHNU Vs THE STATE OF ANDHRA PRADESH	JITENDRA KANYALUR	PUBLIC PROSECUTOR	SPS NELLORE
47	CRLP/5417/2026	KILLO RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR (C)	SPS NELLORE
48	CRLP/5464/2026	PALAPARTHI SRIDEVI Vs THE STATE OF ANDHRA PRADESH	NALABOLU VENKATA PAVANKUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
49	CRLP/5467/2026	ADAPAKA RAMA KOTESWARA RAO ALIAS KOTI Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	PUBLIC PROSECUTOR	VISAKHAPATNAM
50	CRLP/5468/2026	SUGALI JAGADISH NAIK Vs THE STATE OF ANDHRA PRADESH	N RANGA REDDY	PUBLIC PROSECUTOR	CHITTOOR
51	CRLP/5503/2026	VANTHALA PANTHULUBABU ALIAS GOUTHAM Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
52	CRLP/5512/2026	SUKRI ARJUN Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
53	CRLP/5515/2026	PANCHADARLA RAMANA Vs THE STATE OF ANDHRA PRADESH	PARDHA SARADHI A V	PUBLIC PROSECUTOR	VISAKHAPATNAM

54	CRLP/5732/2026	BHAGYADHAR PRADHAN Vs THE STATE OF ANDHRA PRADESH	N PAVAN KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
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INTERLOCUTORY (ANTICIPATORY BAILS)

55	IA/2/2026 Relaxation Petition CRLP/8075/2025	THUMMATHATI RAJASEKHAR ALIAS POTTI RAJA Vs THE STATE OF ANDHRA PRADESH	C SUBODH	-	SPS NELLORE
56	CRLP/4370/2026	PINESH JAIN Vs THE STATE OF ANDHRA PRADESH	TANUSHA VENKATA LAKSHMI KURAPATI	PUBLIC PROSECUTOR	KRISHNA
57	CRLP/4435/2026	SMT NANDURI ANITHA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	PUBLIC PROSECUTOR BOBBA HARI PRASAD REDDY	GUNTUR
58	CRLP/4738/2026	DHARMALA SRIKANTH RAJU Vs THE STATE OF ANDHRA PRADESH	P VIVEK	PUBLIC PROSECUTOR	EAST GODAVARI
59	CRLP/4792/2026	NAGULAPALLI SAI PAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	KARTHIKSIDDARTHA SALADI	PUBLIC PROSECUTOR	KRISHNA
60	CRLP/4817/2026	SHAIK ABDUR RAZZAQ Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	PUBLIC PROSECUTOR	YSR KADAPA
61	CRLP/4875/2026	SYED FARAZ AHMAED Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	PUBLIC PROSECUTOR	YSR KADAPA
62	CRLP/5463/2026	MAKENEEDI RAJESH Vs THE STATE OF ANDHRA PRADESH	ELURU SESA MAHESH BABU	PUBLIC PROSECUTOR	EAST GODAVARI
63	CRLP/5465/2026	PINNINTI RAJASEKHAR ALIAS SEKHAR Vs THE STATE OF ANDHRA PRADESH	A RAVI SHANKAR	PUBLIC PROSECUTOR	SRIKAKULAM
64	CRLP/5539/2026 CRLP/5703/2026	KADIRI NAGENDRA KIRAN ALIAS KADIRI KIRAN Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (C)	KRISHNA
65	CRLP/5703/2026	KADIRI NAGENDRA KIRAN ALIAS KADIRI KIRAN Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	KRISHNA
66	CRLP/5606/2026	SANJAY CHOUHAN Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR P S P SURESH KUMAR Spl. Public Prosecutor for CBI	CHITTOOR
67	CRLP/5607/2026	SHABBIL KALIMULLA KHAN ALIAS SAMEER Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR P S P SURESH KUMAR Spl. Public Prosecutor for CBI	CHITTOOR

68	CRLP/5762/2026	PULIDINDI SANDHYA Vs THE STATE OF ANDHRA PRADESH	CHAKRADHARA RAJA Y	PUBLIC PROSECUTOR	EAST GODAVARI
69	CRLP/5763/2026 Miscellaneous Petition	DONTHIREDDY VASUDEVA REDDY Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR JAVVAJI SARATH CHANDRA	GUNTUR
70	CRLP/1476/2026 IA 1/2026 Miscellaneous Petition	KARUMURI VENKATA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR JAVVAJI SARATH CHANDRA Cases pertaining to former /sitting MLA's & MP's	GUNTUR

COURT NO. 33**THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO****To be Heard on Tuesday The 21st day of July 2026(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
71	CRLRC/38/2019	B.SRIHARI Vs P.V.A.KISHORE	T C KRISHNAN	MALIREDDY GOWTHAM PUBLIC PROSECUTOR (sp)	SPS NELLORE
72	CRLRC/150/2019 (CRLA/211/2018)	T.SYAM BABU Vs STATE OF AP	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR (AP)	GUNTUR
73	CRLRC/181/2019 (CRLA/291/2015) IA 1/2026 Recall Petition IA 2/2026 Bail (u/s 389(1))	K.K.KUMAR RAJU Vs STATE OF AP	G RONALD RAJU	PUBLIC PROSECUTOR (AP) SIVA VENKATA JAGADEESWARA RAO CH	WEST GODAVARI
74	CRLRC/358/2019 (SC/24/2015)	B.RAMESH NAIK Vs STATE OF AP	G L NAGESWAR RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
75	CRLRC/130/2023 (F.C.O.P/197/2018) IA 1/2023 Stay Petition CRLRC/1037/2023	SYED SURAJ A Vs THE STATE OF ANDHRA PRADESH	VENKATA MOHAN RAO PATHAKOTA	PUBLIC PROSECUTOR (AP) SAI GANGADHAR CHAMARTY	KRISHNA
76	CRLRC/1037/2023 IA 1/2023 Stay Petition	SYED SURAJ Vs SMT DILSHAD	VENKATA MOHAN RAO PATHAKOTA	SAI GANGADHAR CHAMARTY PUBLIC PROSECUTOR	KRISHNA
77	CRLRC/1374/2025 (F.C.O.P/174/2018) IA 2/2025 Direction Petition	SARABI Vs IDREES BAIG	MOHANNAIR RAJEEV KUMAR	MASUDHANA RAO K PUBLIC PROSECUTOR (C)	KRISHNA
<u>FOR DISMISSAL</u>					
78	CRLRC/653/2019 (CRLA/87/2017) IA 1/2019 Direction Petition	ARIPURAM SANTHAMMA Vs STATE OF AP	KOMARA PRUDHVI RAJ LEGAL AID	PUBLIC PROSECUTOR (AP) SURESH BABU CHAPALA TADDI NAGESWARA RAO	VIZIANAGARAM
79	CRLRC/758/2019 IA 1/2019 Stay Petition	MOGALI DEVI RATNAM Vs STATE OF AP	P SAI SURYA TEJA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. VENKATESWARLU POSANI	VISAKHAPATNAM
80	CRLRC/690/2026 (CFR/3000/2025) IA 1/2026 Direction Petition	MAYALURU NAGARAMA SANJEEVA REDDY Vs THE STATE OF ANDHRA PRADESH	DAMODAR KORRAPATI	PUBLIC PROSECUTOR	YSR KADAPA
<u>FOR ORDERS</u>					
81	CRLRC/1152/2019 (CRLA/27/2018) IA 1/2026 Implead Petition	SANAPALA KRISHNA PRASAD Vs STATE OF AP	TADDI NAGESWARA RAO	PUBLIC PROSECUTOR (AP)	SRIKAKULAM
82	CRLRC/722/2026 IA 2/2026 Suspension Petition	OKADADAM LALITHA KUMARI Vs THE STATE OF ANDHRA PRADESH	K K KOMALAN	PUBLIC PROSECUTOR (C)	VISAKHAPATNAM

FOR COMPROMISE

83	CRLRC/697/2024 (CC/397/2015) IA 2/2024 Permission Petition IA 3/2024 Compromise Petition IA 4/2024 Bail (u/s 397(1))	ALOKAM SURESH Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	PUBLIC PROSECUTOR P SAI SURYA TEJA	GUNTUR
ADMISSION					
84	CRLRC/112/2019 IA 1/2019 Stay Petition	V.MAHABOOB BASHA Vs STATE OF AP	B.ABHAY SIDDHANTH MOOTHA	PUBLIC PROSECUTOR (AP) T S ANIRUDH REDDY (C)	YSR KADAPA
85	CRLRC/446/2019 (CRLA/180/2018) IA 1/2019 Stay Petition	NAIDU.PRABHAKARA RAO Vs NAIDU JAVAMMA	V SAI KUMAR	SREENIVASA RAO VELIVELA PUBLIC PROSECUTOR	KRISHNA
86	CRLRC/623/2019 IA 1/2019 Stay Petition	A.SARVANI Vs A.JAGHANMOHAN REDDY	N PAVAN KUMAR	PUBLIC PROSECUTOR	KRISHNA
87	CRLRC/736/2021 IA 1/2021 Stay Petition	KALINTHA BHANU PRAKASH Vs STATE OF ANDHRA PRADESH	P VIVEK	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
88	CRLRC/415/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition CRLRC/405/2022 CRLRC/412/2022 CRLRC/413/2022 CRLRC/414/2022 CRLRC/416/2022 CRLRC/417/2022 CRLRC/418/2022 CRLRC/419/2022 CRLRC/420/2022 CRLRC/421/2022	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
89	CRLRC/405/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
90	CRLRC/412/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
91	CRLRC/413/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
92	CRLRC/414/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
93	CRLRC/416/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
94	CRLRC/417/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM

95	CRLRC/418/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
96	CRLRC/419/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
97	CRLRC/420/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
98	CRLRC/421/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KALINTHA BHANU PRAKASH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
99	CRLRC/79/2023 IA 1/2023 Stay Petition IA 1/2025 Vacate Stay Petition CRLRC/75/2023 CRLRC/208/2023 CRLRC/263/2023	KATI KESAI AH Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	EAST GODAVARI
100	CRLRC/75/2023 IA 1/2023 Direction Petition IA 2/2023 Extension Petition	SRI CHIRUMAMILLA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	KRISHNA
101	CRLRC/208/2023 (CRL.MP/1079/2022) IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition IA 3/2023 Extension Petition	K.RAMESH Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB S SRIVENKATESH	KRISHNA
102	CRLRC/263/2023 (CRL.MP/1021/2022) IA 1/2023 Condone Delay in Rep IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition IA 4/2023 Extension Petition	SRI VEJENDLA PURNA SUDHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB S SRIVENKATESH	KRISHNA
103	CRLRC/727/2024 IA 2/2024 Condone Delay Petition IA 3/2024 Stay Petition	YAKKATA LAKSHMI DURGA Vs YAKKATA NAGA RAJU	PEDDI VIJAYBHASKAR	P DURGA PRASAD PUBLIC PROSECUTOR	GUNTUR
104	CRLRC/788/2024 (CA/188/2023) IA 2/2024 Suspension Petition IA 2/2025 For Being Mentioned IA 1/2026 Permission Petition	PAMPAMA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	B P RAJU	PUBLIC PROSECUTOR KANUKOLANU SRI SAI SANJAY	WEST GODAVARI
105	CRLRC/228/2025 (CRLA/42/2023) IA 1/2025 Condone Delay Petition IA 2/2025 Dispense with Petition IA 3/2025 Bail (u/s 397(1))	K GANGADHAR Vs GURRAM VENKATA LAKSHUMIAH	T DIWAKAR REDDY	PATHI SIVA PRASAD PUBLIC PROSECUTOR	YSR KADAPA

106	CRLRC/5/2026 (CA/66/2024)	YEJARLA KISHORE Vs KURAPATI VENKATA NARAYANA RAO	CHUNDURI UDAYA	PAVAN KUMAR PASUPULETI PUBLIC PROSECUTOR	PRAKASAM
107	CRLRC/324/2026 (CRLA/53/2019) IA 2/2026 Extension Petition	JAGANNADHAM MURALI MOHAN Vs KOTAKONDA BHARATHI	PAVAN KUMAR PASUPULETI	PUBLIC PROSECUTOR	PRAKASAM
108	CRLRC/583/2026 IA 2/2026 Miscellaneous Petition	LABA KHARA ALIAS ABRAHAM Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
109	CRLRC/604/2026 (CRLA/11/2024) IA 1/2026 Suspension Petition	SURIPAKA CHIRANJEEVI Vs THE STATE OF ANDHRA PRADESH	VADAPALLI RAMESH	PUBLIC PROSECUTOR	SPS NELLORE
110	CRLRC/745/2026 (CRL.MP/1251/2025) IA 1/2026 Stay Petition IA 2/2026 Implead Petition	GOUTHAMABOINA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR (sp)	SPS NELLORE
111	CRLRC/746/2026 (CRL.MP/1250/2025) IA 1/2026 Stay Petition IA 2/2026 Implead Petition	GOUTHAMABOINA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR (sp)	SPS NELLORE
112	CRLRC/750/2026 IA 2/2026 Suspension Petition	GANTA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M SOLOMON RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
113	CRLRC/752/2026	AMIT KUMAR TIWARI Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	PUBLIC PROSECUTOR	VISAKHAPATNAM

INTERLOCUTORY

114	CRLRC/57/2025 (CRLA/8/2019) IA 1/2026 Vacate Stay Petition	KONKA RATNAKUMAR Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR NIMMAGADDA REVATHI	KRISHNA
115	CRLRC/1367/2025 (F.C.O.P/173/2019) IA 1/2025 Direction Petition	SHAIK SHABANA Vs SHAIK NAGULMEERA	AYESHA AZMA S	PUBLIC PROSECUTOR	GUNTUR
116	CRLRC/1509/2025 (T.R.CRLMP/108/2025) IA 1/2025 Stay Petition	PALLAPU REDDAPPA Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	PUBLIC PROSECUTOR D KODANDARAMI REDDY LALAM SYAMANTHA	YSR KADAPA

STAYED MATTERS

117	CRLP/4973/2022	SRI MERUGA NAGARJUNA Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) This case pertaining to former/sitting MLA & MP Case.	GUNTUR
118	CRLP/7854/2023 IA 1/2023 Stay Petition	PAMPU KONDAPPA Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	PUBLIC PROSECUTOR (AP) This case pertaining to former/sitting MLA & MP Case.	ANANTAPUR

FINAL HEARING

119	CRLRC/172/2019 (CRLA/164/2016)	T.SARASWATHI VISHUN KUMAR Vs STATE OF AP	T C KRISHNAN	PUBLIC PROSECUTOR (AP)	CHITTOOR
120	CRLRC/1138/2024 IA 2/2024 Stay Petition CRLRC/1139/2024 CRLRC/1140/2024	PUVVADA RAMESH Vs THE INSPECTOR OF POLICE	G V R CHOUDARY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	KRISHNA
121	CRLRC/1139/2024 IA 2/2024 Stay Petition	ATMURI NAGESWARA RAO Vs THE INSPECTOR OF POLICE	G V R CHOUDARY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	KRISHNA
122	CRLRC/1140/2024 IA 2/2024 Stay Petition	YELAMANCHILI SUBRAHMANYESWARA RAO Vs THE INSPECTOR OF POLICE	G V R CHOUDARY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	KRISHNA
123	CRLRC/1247/2024	PULLETI SATYANARAYANA SWAMI Vs ARUNODAYA FERTILIZERS AND PESTICIDES	C PRAKASH REDDY	N N SOMENDRA REDDY PUBLIC PROSECUTOR	WEST GODAVARI
124	CRLRC/827/2025	VECHEM ADARSH Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	PUBLIC PROSECUTOR BANDI SRIHARI	ANANTAPUR

ADMISSION (MP AND MLA CASES)

125	CRLP/2675/2021 IA 1/2021 Stay Petition CRLP/6302/2021	DHULIPALLA NARENDRA KUMAR Vs STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	GUNTUR
126	CRLP/6302/2021 IA 1/2021 Stay Petition	VANGALA VENUGOPALAM Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB P SRILATHA REDDY RAJESH KUMAR GUNDAPU SC For APDCFL	GUNTUR
127	CRLP/5316/2026 IA 1/2026-Dispense with Petition IA 2/2026-Stay Petition	KESSIREDDY RAJA SKHEKAR REDDY Vs THE STATE OF ANDHRA PRADESH	SATISH SANDU	PUBLIC PROSECUTOR JAVVAJI SARATH CHANDRA	GUNTUR